

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2712
ANSWERED ON- 25/03/2022

APPAREL AND GARMENT MANUFACTURING CENTRES

2712. DR. L. HANUMANTHAIAH:

Will the Minister of TEXTILES be pleased to state:

- (a) the details of number of apparel and garment manufacturing centres functional in the country especially in the South Region and Karnataka and the cost of setting up of each centre during the last three years;
- (b) whether Government is implementing any scheme for incubation in apparel manufacturing, if so, the details thereof; and
- (c) the other steps taken to promote apparel manufacturing and its export in the country?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): With an objective to provide financial assistance to group of entrepreneurs to establish state-of-art infrastructure facilities in a cluster for setting up their textile units, Ministry has been implementing Scheme for Integrated Textile Park (SITP). The scheme has provisions to support setting up units of textile value chain viz. spinning, weaving, processing and garmenting etc. Under SITP, 1947 units are operational across the country. Out of 1947 units, 454 units are operational in South Region, of which 42 units are operational in the State of Karnataka.

(b): In order to create an integrated workspace and linkages based entrepreneurial ecosystem for (i) promoting entrepreneurship in apparel manufacturing; (ii) creating additional manufacturing; (iii) generating additional employment opportunities; Scheme for Incubation in Apparel Manufacturing (SIAM) was launched during the 12th Five Year Plan. During this period three project were approved viz.

1. Incubation Centre in Gwalior;
2. Incubation Centre in Apparel Manufacturing at Bhubaneswar
3. Incubation Centre in Apparel Manufacturing at Panipat.

(c) Steps taken by the Government to promote apparel manufacturing and its export in the country are:-

- (i) Production Linked Incentive (PLI) Scheme for textiles for Man Made Fibre Fabrics & Apparel, and Technical Textiles has been launched in 2021-22. It is expected to attract investment of Rs. 19000 crore for manufacturing of notified product of the sector and will be able to provide employment opportunity for 7.5 lakh persons.
- (ii) PM Mega Integrated Textile Regions and Apparel (MITRAs) Parks Scheme to set up 7 Mega Textiles Manufacturing Parks in the country has also been launched in 2021-22. This will reduce logistics cost and will improve Competitiveness of Indian textile manufacturing. Once completed each park is expected to provide employment to 1 lakh persons directly and 2 lakh persons indirectly.
- (iii) In order to make textiles products cost competitive and adopting the principle of zero rated export, the Union Cabinet has given approval for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL are eligible to avail the benefits, if any, under RoDTEP along with other products.
- (iv) Apart from this, the Government is also running Schemes viz. Amended Technology Up-gradation Scheme (ATUFS), Integrated Processing Development Scheme (IPDS), National Technical Textile Mission (NTTM), etc. for holistic development of textile sector.
